

GOVERNMENT OF INDIA
MINISTRY OF FISHERIES, ANIMAL HUSBANDRY AND DAIRYING
DEPARTMENT OF FISHERIES

LOK SABHA

UNSTARRED QUESTION NO. 2212
TO BE ANSWERED ON 15TH MARCH, 2022

Welfare Schemes for Fisherfolk in Tamil Nadu

2212. SHRI D.M. KATHIR ANAND:

Will the Minister of **FISHERIES, ANIMAL HUSBANDRY AND DAIRYING** **मत्स्यपालन, पशुपालन और डेयरी मंत्री** be pleased to state:

- (a) whether the Government has welfare schemes for the provision of Tsunami /flood resistance houses for fishermen community in the State of Tamil Nadu;
- (b) if so, the details thereof and funds allocated and disbursed under various housing welfare schemes for fisherfolks during the last three years in the State of Tamil Nadu ;
- (c) the steps taken by the Government to provide adequate housing, educational, sports and medical infrastructure facilities for fisherfolks in the country; and
- (d) the details of allocation made and disbursed during the said period in this regard?

ANSWER

THE MINISTER OF FISHERIES, ANIMAL HUSBANDRY AND DAIRYING

(SHRI PARSHOTTAM RUPALA)

(a) to (d): The Department of Fisheries, Ministry of Fisheries, Animal Husbandry and Dairying is now implementing a flagship scheme namely Pradhan Mantri Matsya Sampada Yojana (PMMSY) with a highest ever investment of Rs. 20,050 crore for a period of 5 years with effect from 2020-21 to 2024-25 in all the States/Union Territories. PMMSY envisages Integrated modern coastal fishing villages with an aim to maximize economic and social benefits to coastal fishers while minimizing environmental degradation through sustainable fishing practices. Besides, requisite gap filling infrastructure, modern amenities, disaster resilient houses, cyclone and tsunami shelters, post-harvest amenities, etc. identified based on local needs and priorities in a participatory and integrated manner are also admissible to the extent possible in the Coastal fishing Village.

Furthermore, under the National Scheme of Welfare of Fishermen component of the erstwhile Centrally Sponsored Scheme (CSS) on Blue Revolution: Integrated Development & Management of Fisheries, the Department of Fisheries, Government of India has released a sum of Rs.101.36 crores for construction of 12,452 nos of Fishermen houses, 110.11 crore for providing relief assistance to 8,37,575 fishers during fishing ban period and Rs. 4.16 crore for insurance coverage of 31,26,228 lakh fishers annually during the years from 2018-19 and 2019-20. Besides, under PMMSY, a sum of Rs.30.01 crores was released during 2020-21 to provide relief assistance to 134733 fishers under livelihood and nutritional support for socio-economic backward active traditional fisher's families. However, State of Tamil Nadu has not submitted any proposal for availing central assistance under the fishermen housing component of the afore-said CSS.
